#### 2025

# HIGH COURT AT CALCUTTA APPELLATE SIDE

### **NOTIFICATION**

No. 8287-R(R&M)

Dated, 17th day of December, 2025

In furtherance of the notices dated 16.05.2025, 30.06.2025 and 25.08.2025 of the High Court at Calcutta, Original Side, with regard to promotional examination for the post of **Lower Division Assistant** (under 10% reservation quota) on the Original Side Establishment and in view of the **Written Test** (Phase-I) held on 30.08.2025 in the process of said examination to fill up **02** (two) vacancies in terms of the resolution of the Hon'ble Recruitment & Promotion (High Court) Committee in its meeting dated 23.04.2025, the following result of written test (Phase-I) of all **18** (eighteen) candidates belongs to the cadre/post of Class-IV/Class-III, who appeared in the said written test, is being published for general information.

## **RESULT OF WRITTEN TEST (PHASE-I)**

Sl.	Name of candidates	Designation	Marks obtained in subjects *(Minimum qualifying marks in each subject=12 out of 30 @ 40%)			Total Marks obtained (out of 90)	Remarks
No.			Arithmetic (FM-30)	English (FM-30)	General Knowledge (FM-30)	(Qualifying marks to be eligible for viva voce=45 out of 90 @ 50%)	
1.	Sri Subrata Biswas	Grade-I Peon	0	12	14	26	
2.	Sri Sanjay Mandal	Grade-I Peon	-	-	-	-	*
3.	Sri Sankar Biswas	Grade-I Peon	-	-	-	-	A
4.	Sri Ashutosh Roy	Grade-I Peon	0	0	4	4	
5.	Sri Atin Maitra	Grade-I Peon	0	8	4	12	
6.	Sri Amit Das	Grade-I Peon	6	0	10	16	
7.	Sri Gour Mohan Malla	Grade-I Peon	0	1	6	7	
8.	Sri Gopi Nath Hembram	Grade-I Peon	12	15	14	41	
9.	Sri Shiva Chick Baraik	Peon	24	20	16	60	Q
10.	Sri Harekrishna Hansda	Peon	12	6	10	28	
11.	Sri Atanu Mondal	Peon	12	4	6	22	
12.	Sri Uttam Bain	Peon	12	2	6	20	
13.	Sri Ranajit Biswas Sri Gopal Biswas	Peon Peon	12	7	8	27	
15.	Sri Pritam Das	Peon	24	12	4	40	
16.	Sri Palas Das	Peon	0	7	10	17	
17.	Sri Jayanta Das	Peon	30	26	22	78	Q
18.	Sri Bidhan Biswas	Peon	0	6	4	10	·
N.B:							

#### N.B:

- 1. 'Q' denotes qualified for Viva-voce (Phase-II).
- 2. 'A' denotes absent in the Written Test.
- 3. \*indicates candidate whose answer-script has not been evaluated for adopting unfair means by him at the time of examination in terms of the decision of the Hon'ble Recruitment & Promotions Committee vide lay note no. AS/R(R&M)/147/2025 dated 25.11.2025.

The 17<sup>th</sup> December, 2025

By Order
Sd/Registrar
(Recruitment & Management)
High Court, Appellate Side, Calcutta